

GOVERNMENT OF NAGALAND
DIRECTORATE OF HEALTH & FAMILY WELFARE
NAGALAND::KOHIMA.

No. DHFW/COVID-19/2019-20/530-32 /Dated Kohima, the 26th April 2020.

To,

✓ The Addl. Director General of Prisons
Nagaland, Kohima.

Sub: PRECAUTIONARY MEASURES IN PRISONS IN VIEW OF COVID-19 CORONA VIRUS SCENARIO.

Sir,

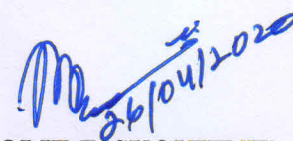
In inviting a reference to your letter vide No.PRI/HQ/SUP MOTO WP(C) NO-1/2020/957 dt. 24th March 2020, on the above cited subject, it is to inform that the Department of Health & Family Welfare has no stock of thermal scanning device due to insufficient supply. The status of other protective gears such as, triple layer mask, gloves, hand sanitizers, etc. are also no better.

However, as per availability, all the districts have been provided with their consignment of thermal scanners and other protective gears and for which, the District Jails may approach respective CMOs for any items and explore if such item can be spared, based on their available stock.

It may be further mentioned that, any inmate if suffering from fever and cough, runny nose, cold may mandatorily be informed to the Medical Officer i/c of District Jail for examination so as to rule out COVID-19 infection. Also, social distancing measures, frequent hand-washing and other preventive measures which are circulated in the public domain may be followed within the Jail premises.

This is for your kind information and further necessary action, please.

Yours faithfully,


26/04/2020

(Dr. VIZOLIE Z. SUOKHRIE)

Principal Director, Dte. of H&FW.

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Copy to:

1. The Principal Secretary to the Govt. of Nagaland, H&FW Dept. for kind information.
2. The Chief Medical Officer of all Districts, Dept. of H&FW, Nagaland for information.
3. Guard file/Office copy.


(Dr. VIZOLIE Z. SUOKHRIE)

Principal Director. Dte. of H&FW.